

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.08.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1256 of 2021 in Comp. App. (AT) No. 02 of 2021  <b>Part Heard</b>	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat

### For Directions

2.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
3.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors.  <b>With</b>	K. Datta	Rahul Gupta
4.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors.  <b>With</b>	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
5.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7

### For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 555 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha
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7.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. R. Subramanai Kumar Administrator of Dewan Housing Finance Corporation Ltd.	Saurabh Kalia	Liz Mathew
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**For Admission (After Notice)**

8.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	Aaditya A. Pande- R1 & R2
9.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi- R3,4,5 & 6 Lokesh Malik- R7,8,10 & 11 Prateek Gupta-R9,12 & 13
10.	Comp. App. (AT) (Ins) No. 409 of 2021	Gloster Ltd. Vs. McLeod Russel India Limited & Anr.	Ajay Kumar Agarwal	Aditya Maheshwari Eshna Kumar-R1 Kumar Anurag Singh Anup Jain-R2

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 830 of 2020	Manorama Shandilya (Through legal representative Mr. Shantanu Shandilya) & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal- R3, R4 & R5 Aashish Gupta-RP
12.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1 Sandeep Goel-RP idhan Vyas-R2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 100 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
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<b>14.</b>	Comp. App. (AT) (Ins) No. 101 of 2020  <b>Part Heard</b>	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
<b>15.</b>	Comp. App. (AT) (Ins) No. 109 of 2020  <b>Part Heard</b>	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
<b>16.</b>	Comp. App. (AT) (Ins) No. 248 of 2020  <b>Part Heard</b>	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

Copy to: -

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar